

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 721 OF 2017**

**DFR NO. 737 OF 2017**

**OP NO. 01 OF 2017 & IA NO. 235 OF 2017 & IA NO. 236 OF 2017**

**OP NO. 02 OF 2017 & IA NO. 241 OF 2017 & IA NO. 242 OF 2017**

**Dated: 10<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**DFR NO. 721 OF 2017**

**In the matter of :**

**BSES Rajdhani Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**DFR NO. 737 OF 2017**

**In the matter of :**

**BSES Yamuna Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**OP NO. 01 OF 2017 & IA NO. 235 OF 2017 & IA NO. 236 OF 2017**

**In the matter of :**

**BSES Yamuna Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. Buddy A.Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malvika Prasad**

**Counsel for the Respondent (s)**

**:**

**Mr. Pradeep Misra  
Mr. Majoj Kr. Sharma for R-1  
  
Mr. Anand K. Shrivastava  
Mr. Aniket Prasoon for R-2**

**OP NO. 02 OF 2017 & IA NO. 241 OF 2017 & IA NO. 242 OF 2017**

**In the matter of :**

**BSES Rajdhani Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Respondent (s)

:

Mr. Pradeep Misra

Mr. Majoj Kr. Sharma for R-1

Mr. Anand K. Shrivastava

Mr. Aniket Prasoon for R-2

**ORDER**

Learned counsel for the Respondents may file reply on or before 16.04.2017 after serving copy on the other side.

List these matters on **17.04.2017 and 19.04.2017 at 2.30 p.m.**

**(I. J. Kapoor )**  
**Technical Member**  
*ss/mk*

**(T. Munikrishnaiah)**  
**Technical Member**

**(Justice Ranjana P. Desai )**  
**Chairperson**